

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/25/2016
NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others
NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|---|----------------------------------|-------------|
| 1. | A. G. SATHYANARAYANA
(For A. K. MYLSAMY) | For Petitioners 1, 2 & 3 | [Signature] |
| 2. | Am. Srinivasan | Counsel for Petitioner 3 | [Signature] |
| 3. | T. K. Seshadri
Keesha Krishna
For T. K. Bhaskar | Counsel for Respondent 2 | [Signature] |
| A. | ADITI ASHOK,
for PREETI MOHAN | COUNSEL FOR RESPONDENTS
4 & 5 | [Signature] |

ORDER

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on 08.01.2018 at 10.30 A.M.

[Signature]
MEMBER (JUDICIAL)

ghk